

Tiruvannamalai. It is a pilgrimage center. Due to the two-lane road connectivity, many accidents are taking place, especially, during the night time as many number of passenger vehicles, buses and lorries are using the said road to transport people and cargo movement from Bengaluru to Puducherry, *via* Krishnagiri. Considering the flow of traffic in this region at that time itself, the Government would have planned to lay a four-lane road in between Tindivanam and Krishnagiri; it has been failed. Puducherry being a tourist destination filled with a French essence, lot of tourists from Bengaluru, Mysore and many places from Tindivanam are finding it very difficult to reach Puducherry and back more comfortably and safely. Especially, during the weekend, the entire road between Tindivanam and Krishnagiri are flooded with tourist vehicles and omnibuses to reach Puducherry at the weekend. Further, the Government of India is also planning to set up a port under the Sagarmala project. It is open course for cargo transport from Puducherry to Bengaluru and various places in Tamil Nadu. In this background, with the available road connectivity, it is totally impossible to handle the situation considering the flow of traffic. The only solution to address this problem is to convert the two-lane road from Tindivanam to Krishnagiri into a four-lane highway. Then only it will ease the traffic flow and reduce the running time more considerably. ...(*Time-bell rings.*)...

MR. DEPUTY CHAIRMAN: Thank you. It is over now. Now, Shri M. Mohamed Abdulla, not present. Shri Neeraj Dangi, not present. Dr. Ashok Kumar Mittal; Demand for amendment in Table of Precedence to accord higher precedence to MPs.

Demand for amendment in Table of Precedence to accord higher precedence to MPs

डा. अशोक कुमार मित्तल (पंजाब): उपसभापति महोदय, आपने मुझे एक महत्वपूर्ण मुद्दे पर बोलने का अवसर दिया है, जो संसद और हमारे सांसदों की गरिमा और प्रतिष्ठा से जुड़ा है। सर, भारत सरकार द्वारा Table of Precedence बनाया गया है, जो एक प्रोटोकॉल सूची है, जिसमें एमपीज़, एमएलएज़, MLCs और सरकारी अधिकारियों को लिस्ट किया जाता है। महोदय, आज के दिन जो सूची है, उसमें सांसदों को 21वें स्थान पर रखा गया है। यदि हम प्रैक्टिकली देखें तो 55वें स्थान पर है, क्योंकि एक रैंकिंग में एक से ज्यादा पद भी आते हैं।

महोदय, हमारी लोक सभा का एक सांसद एवरेज 25 लाख लोगों को और राज्य सभा का सांसद 60 लाख लोगों को रिप्रेजेंट करता है। राष्ट्रपति के चुनाव में, इलेक्टोरल कॉलेज में 50 प्रतिशत वोट सांसदों के होते हैं और उपराष्ट्रपति के चुनाव में 100 प्रतिशत वोट सांसदों के होते हैं। संविधान के मुताबिक प्रधान मंत्री का चुनाव भी सांसदों द्वारा ही किया जाता है। लेजिस्लेटिव के

तौर पर हम executive और judiciary के लिए कानून बनाते हैं, रेग्युलेशन्स बनाते हैं और उन कानूनों के इम्प्लिमेंटेशन को भी मॉनिटर करते हैं। यहाँ तक कि यदि संविधान में कुछ संशोधन होना है, तो उसका अधिकार भी सांसदों को है। इसी तरह से डिफरेंट फोरम्स पर भी हम लोग रिप्रेजेंट करते हैं, चाहे वह यूनाइटेड नेशन्स का फोरम हो या इंटर पार्लियामेंटरी कौंसिल का फोरम हो।

महोदय, अगर हम दूसरे देशों की बात करें, उनसे तुलना करें, तो यूएसए, जहाँ पर Presidential form of Government है और सांसद राष्ट्रपति नहीं चुनते, वहाँ भी सीनेटर को 13वें स्थान पर रखा गया है। इसी तरह से फ्रांस में भी सांसदों को 13वें स्थान पर रखा गया है। सर, हमें सांसद बनने का अधिकार संविधान ने 1950 में दिया था, लेकिन उसके बाद और कई स्टेच्युटरी पद आए, जैसे Chairman, Central Administrative Tribunal, जो 1985 में बना, उसका चेयरमैन भी हमसे ऊपर है। कैबिनेट सेक्रेटरी, जो कि भारत सरकार में एक अधिकारी है, उनका रैंक भी 11वां है। सर, मैं सरकार से निवेदन करूंगा कि सांसदों की गरिमा को बहाल करने और उन्हें एक अच्छा गरिमामय स्तर का अनुभव कराने के लिए Table of Precedence में अमेंडमेंट किया जाए और सांसदों को कम से कम 11 वें नंबर पर रखा जाए। महोदय, मुझे सदन में अपनी बात रखने का अवसर देने के लिए आपका बहुत-बहुत धन्यवाद।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member Shri Ashok Kumar Mittal: Dr. John Brittas (Kerala) Shri Sujeet Kumar (Odisha), Shri Ram Chander Jangra (Haryana) and Shri Naresh Bansal (Uttarakhand).

श्रीमती रजनी अशोकराव पाटिल; अनुपस्थित। Now, Shrimati Rekha Sharma on 'Concern over the problems faced by ASHA workers appointed under National Health Mission.'

Concern over the problems faced by ASHA workers appointed under National Health Mission

SHRIMATI REKHA SHARMA (Haryana): Hon. Chairman, Sir, I rise today to bring to the attention of this House a matter of concern -- the low wages and lack of financial security for ASHA workers across the country. ASHA workers serve as backbone of our rural and community health care system, acting as crucial link between the Government and people. They are responsible for implementing key health care initiatives, including maternal and child health services, immunization drives, disease prevention program and various welfare schemes. ASHA workers continue to receive meager honorarium that do not reflect the importance of their work. Many of them work tirelessly without fixed salaries, relying only on incentives that are often delayed and insufficient. They lack essential social security benefits such as pensions,